

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.10.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 505/2026 For Condone Delay IA No. 1429/2026	Sri Balaji Associates Vs Madhucon Projects Ltd	Mr. CV Shailandhran	
2.	Comp App (AT) (CH) (Ins) No. 506/2026 For Condone Delay IA No. 1430/2026	Sri Balaji Associates Vs Madhucon Projects Ltd	Mr. CV Shailandhran	
3.	Comp App (AT) (CH) (Ins) No. 551/2026	Union Bank of India & 4 Ors. Vs Abbay Narayan Manudbane, Liquidator of Sri Ganga Steel Enterprises Pvt Ltd	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 555/2026 Interim Injunction IA No. 1551/2026	Union Bank of India & 4 Ors. Vs Puissant Global Pvt Ltd & 2 Ors.	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 552/2026 For Stay IA No. 1545/2026	Dr. Goli Nagasaina Rao Vs State Bank of India & Anr.	Mr. Y Suryanarayana	

6.	Comp App (AT) (CH) (Ins) No. 538/2026	T Sathisan Chairman of the Monitoring Committee, Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd)	Mr. T Ravichandran	
----	--	--	--------------------	--

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkat Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
8.	IA No. 1253/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K
9.	IA No. 984/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 03/2026 To dispense with IA No. 06/2026	RCC E-Construct P Ltd Vs DMI Finance P Ltd & Anr.	Mr. Praveen Ravichandran	Mr. Ravi Rajagopalan R2
10.	IA No. 1068/2026 (For Condone Delay) & IA No. 1045/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 218/2026	Manoj T Jain Ex-Director of Avon Lifesciences Ltd Vs JM Financial Asset Reconstruction Company Ltd & Anr	PSN Legal Advocates	Mr. VV Sivakumar R1
11.	Comp App (AT) (CH) (Ins) No. 177/2026 For Direction IA No. 527/2026 For Exemption IA No. 528/2026 (Interim Order)	Puissant Global Pvt Ltd SRA of Thalaivar Steels Ltd & Anr Vs Liquidator of Handum Industries Ltd. WITH	Ms. Arjun Suresh	
12.	Comp App (AT) (CH) (Ins) No. 440/2026 For Stay IA No. 1249/2026 For Additional Docs. IA No. 1250/2026 For Exemption IA No. 1251 & 1252/2026 (Interim Order)	Puissant Global Pvt Ltd Successful Resolution Applicant Vs Bank of India & 2 Ors. WITH	Mr. Arjun Suresh	

13.	Comp App (AT) (CH) (Ins) No. 534/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Invent Assets Securitisation and Reconstruction Pvt Ltd WITH	Mr. T Ravichandran	
14.	Comp App (AT) (CH) (Ins) No. 535/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd & 2 Ors. WITH	Mr. T Ravichandran	
15.	Comp App (AT) (CH) (Ins) No. 536/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd WITH	Mr. T Ravichandran	
16.	Comp App (AT) (CH) (Ins) No. 547/2026 For Stay IA No. 1532/2026 To Dispense with IA No. 1533/2026	Raj Radhe Finance Ltd Vs Bank Of India Representing the erst CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd & 4 Ors.	Mr. Rohan Rajasekaran	
17.	Comp App (AT) (CH) (Ins) No. 450/2026 For Direction IA No. 1270/2026	M Vimal Authorized Rep of behalf of 150 Employees of Chowel India Pvt Ltd Vs Nithiyanantham Ramachandran Liquidator of Chowel India Pvt Ltd & 4 Ors.	Mr. T Jayasankar	Mr.AG Sathyanarayana R1

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 414/2026 For Exemption IA No. 1179 & 1180/2026	OFB Tech Ltd (Formerly Known as OFB Tech Pvt Ltd) Vs Nekkanti Sea Foods Ltd	Ms. Priti Suri	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 419/2026 Part-Heard	Assistant Commissioner of State Taxes Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd	Mr. Adarsh Ramanujan	
20.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019) Part-Heard	Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd&4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	IA No. 1428/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	Mr. PJ Rishikesh
22.	IA No. 1522/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Ms. Vismaya MS R1
23.	IA No. 1524/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Mr. Prajeeth Premkumar	Ms. Vismaya MS R1

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 390/2026	Ravindra Beleyur RP (Now Liquidator) Reliable Cashew Company Pvt Ltd Vs Samunnati Financial Intermediation & Services Pvt Ltd WITH	Mr. T Ravichandran	

25.	Comp App (AT) (CH) (Ins) No. 393/2026	Ravindra Beleyur, RP (Now Liquidator) Vs Shanthanu Malnad & 4 Ors. WITH	Mr. T Ravichandran	
26.	Comp App (AT) (CH) (Ins) No. 394/2026	Ravindra Beleyur RP (Now Liquidator) Reliable Cashew Company Pvt Ltd Vs Shanthanu Malnad & 5 Ors.	Mr. T Ravichandran	
27.	Comp App (AT) (CH) (Ins) No. 391/2026 For Stay IA No. 1123/2026	Dr. Yarlagadda Krishna Mohan & Anr. Vs State Bank of India & 3 Ors.	Mr. Sumed Ysaswi Kondapalli	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020) IA No. 984/2025	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
29.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019)	Propcare Developers Pvt Ltd Vs Lanco Hills Technology Park Pvt Ltd & 9 Ors	Mr. Y Suryanarayana	Mr. K Ravindranath R1 R7
30.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors.	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
31.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt Ltd Vs The Registrar of Companies, Tamilnadu A&N Islands, Chennai & Anr	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
32.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 12 Ors. WITH	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
33.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 13 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11

34.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd	Mr. BSV Prakash Kumar Mr. Akash Balagee	S. Ramasubramaniam & Associates
-----	---------------------------------------	---	--	---------------------------------

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat
36.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
37.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/2025	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors.	Mr. Akshay Goel	Mr. T Ravichandran R1
38.	Comp App (AT) (CH) (Ins) No. 250/2026 For Direction IA No. 695/2026	Sri Lakshminarasimha Oil Mills Pvt Ltd & Anr. Vs Northern Power Distribution Company of Telangana Ltd (TGNDPCL)	Mr. Bendi Raviteja	Ms. Kopal Sharraf R2
39.	Comp App (AT) (CH) (Ins) No. 256/2026 For Stay IA No. 719/2026	Anil Heeroji Lad Vs State Bank of India & Anr. WITH	Mr. Y Suryanarayana	Mr.K Chandrasekaran R1 Mr. T Ravichandran R2
40.	Comp App (AT) (CH) (Ins) No. 257/2026 For Stay IA No. 720/2026	Aarti A Lad Vs State Bank of India & Anr.	Mr. Y Suryanarayana	Mr.K Chandrasekaran R1 Mr. T Ravichandran R2
B. Without Interim Order				
41.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka R3

42.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & Anr	Mr. Pranava Charan	Mr. Aayush Mitruka R2
43.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
44.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
45.	Comp App (AT) (CH) (Ins) No. 507/2025	G Chandrababu, Sree Dhanya Constructions Vs Pankaj Srivastava Liquidator of Empee Sugars and Chemicals Limited	Mr. AG Girish Kumar	Mr. Y Suryanarayana
46.	Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party-in-person	Mr. Akhil Suresh
47.	Comp App (AT) (CH) (Ins) No. 547/2025 For Exemption IA No. 1532/2025 For Additional Docs. IA No. 1533/2025	P Narotham Rao Erstwhile Director of Pravista Infra Pvt Ltd Vs Indian Bank & Anr.	Mr.KP Pramodh Kumar	Mr. Pranava Charan R1 Mr. Raja Shekar Rao Salvaji R2
48.	Comp App (AT) (CH) (Ins) No. 622/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Private Limited Vs Katerra India Pvt Ltd through its RP, Pankaj Srivastava & Anr. WITH	Mr. Pradeep Joy	
49.	Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katerra India Private Limited & Anr WITH	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
50.	Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Katerra India Pvt Ltd, through its RP, Pankaj Srivastava & Anr	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
51.	Comp App (AT) (CH) No. 58/2026	Mrudani Power Controls (through HS Parmeshwar, Sole Proprietor) Vs RJ Rishikaran Projects Pvt Ltd	Mr. CS Vinod Mohit Kumar	Mr. Sriram Venkatavaradan

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) (Ins) No. 291/2026 For Exemption IA No. 821/2026 To Extend Stay IA No. 990/2026 To Vacate the Stay IA No. 1411/2026 (Interim Order)	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr	Mr. P Kamalhasan	Mr. Peri Rama Krishna R1 Mr. M Maharshi Viswaraj R2

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 405/2026 For Stay IA No. 1163/2026 (Interim Order)	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
55.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunjunwala Vs State Bank of India & Anr	Mr. Arun C Mohan	Mr. Edward James R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in